·						(Rs. in crores)			
State/Union	Ferri	tories	ri cs		 .	Dwellings	Loans sanctioned	Dwellings	Loan sanctioned
					····	1976-77		1977-78	
Madhya Pradesh	•	•	•	٠	•	1013	3.18	1157	2∙0 8
Maharashtra	•				•1 xi i •	2082	2.06	11321	11.96
Orissa .	•		•	•		2010	1 • 82	1385	1.47
Punjab .	•	•	•	•	•	27 93	3'72	3946	1.24
Rajasthan .		•		•	•	4814	3.81	5164	4.85
Tamil Nadu .	٠	•	•	٠	0.040.72	10648	13.45	2565	4. 18
Uttar Pradesh	•	•			•	5620	7.04	8261	9-16
West Bengal .			•			1510	3.96	1309	3.30
Union Territories									
d Chandigarh		•	•		• •	1784	2.17	902	1.26
Delhi .									1157
Goa, Dama n & I	Diu	٠	•	٠	•		0.00	335	••
Pondicherry	•	٠	•	•	taget 2 magett	149	0.17	•• • ••	•••
an sum an	_					-15	,		
	1	OTAL	•	٠	• —	55738	70.85	141553	83.1

[2 AUG. 1978]

Rural Credit for th_e benefit of Agricultural Workers

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Written Answers

1127. SHRI HARKISHAN SINGH SURJEET: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the percentage of rural credit Government have fixed for the year 1978-79 for the benefit of agri cultural workers out of the total availability of rural credit; and

(b) what steps Government have taken to ensure that such credit is actually made available to the agri cultural labour?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b) The policy of the Government is to provide larger quantum of credit to the weaker sections of rural population consisting of small and marginal farmers, tenant cultivators, agricultural labourers and others. As per latest information available, the percentage of credit advanced by the cooperatives to the rural weak during the year 1975-76 was 34 per cent against the stipulated 20 per cent by the Reserve Bank of India. The percentage is still higher for the commercial bank credit. The public sector bankg have been advised to ensure that by March, 1979 at least 33-1/3 of their total loans and advances should be accounted for by loans to priority sectors, including agriculture and 0.5 per cent under Differential Interest Rate Scheme. The banks have also been advised that at least 60 per cent of deposits mobilised in rural and semi-

to Questions

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83 Written Answers

ur'ban areas are deployed in the respective areas. The lending policies and procedures of cooperative institutions have been under continuous review during the past few years to assist the weaker sections to obtain credit with greater facility. Similar review is being undertaken in respect of commercial bank credit. There is no specific percentage fixed for disbursement of credit for the benefit of agricultural workers/labourers.

Report of the National Commission on Agriculture

1128. SHRI F. M. KHAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have taken any decision on the report of the National Commission on Agriculture submitted three years back regarding development of poultry etc.;

(b) if not, what are the reasons therefor; and

(c) by when Government are like ly to take a decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Out of 44 recommendations made by the NCA on poultry, the Government have already accepted 35 recommendations. The other recommendations, dealing mainly with research aspects, are under examination.

(b) Does not arise.

(c) A decision in respect of recommendations under examination is likely to be taken shortly.

Improvement on the Standards of sports

1129. SHRI DINESH GOSWAMI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state;

(a) whether Government propose to take any steps to improve the standard of sports and games in the country; and (b) if so, what are the details thereof?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) Yes, Sir.

(b) A statement is attached.

Statement

Steps being taken by the Central Government for improving th-3 sports standard include the following:

(i) Grant of financial assistance to National Sports Federations/Associations for holding national championships and coaching camps, payment of salaries to paid assistant secretaries, purchase of sports equipment and participation in international sports events;

(ii) running of National institute of Sports at Patiala with its Branch at Bangalore to produce coaches of high quality;

(iii) grant of financial assistance to the State Sports Councils for holding coaching camps at state level, construction of stadia, swimming pools, development of playflelds, indoor stadia, floodlighting of grounds, etc.

(iv) holding of Rural Sports Tournaments from block level upwards with a view to broadbasing sports in rural a'od tribal areas;

(v) holding of a national sports festival for women every year preceded by competitions at State and lower levels;

(vi) award of 1200 Sports Talent Search Scholarships annually to school boys and girls showing promise of reaching higher levels of excellence;

(vii) institution of Arjuna Awards to outstanding sportsmen and sportswomen every year;

(viii) grant of financial assistance through the University Grants